

Representation from Airport Authority Communication Officers' Association

1362. SHRI AKHILESH DAS: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Airport Authority Communication Officers' Association has made some representations *viz.* "Charter of Demands" regarding their grievances;

(b) if so, the details thereof;

(c) whether settlement effective from 1st April, 1996 has not been implemented so far;

(d) whether Government propose to look into Charter of Demands to arrive at "Wage settlement"; and

(e) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR): (a) and (b) Yes, Sir. The Association submitted various demands regarding grant of allowances.

(c) No, Sir. It has been implemented.

(d) and (e) Do not arise.

Private Airlines Operating on International Routes

1363. SHRI SANJAY DALMIA:
DR. ALLADI P. RAJKUMAR:
DR. D. VENKATESHWAR
RAO:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) the details of applications that are pending for grant of licence for private airlines to operate on international routes;

(b) the guidelines that are being followed for granting such licences;

(c) the details of private airlines operating at present;

(d) whether Government have undertaken any study about its impact on the national carrier; and

(e) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR): (a) Requests have been received from M/s Sahara Airlines and M/s Elbee Airlines for permission to operate on international routes. Similar requests were also received earlier from M/s East West Airlines and M/s Modi Luft, who are at present no operating.

(b) to (e) For the present, the Government do not propose to designate any private airline for operation on international sectors.

Aircraft Availability Position of AI and IA

1364. SHRI S.M. KRISHNA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the losses suffered by Air India during the last two years, year-wise;

(b) whether his attention has been drawn to the newsitem captioned "Delayed decision on MCLR may give Airbus an edge" appeared in the Hindustan Times dated May 18, 1998; if so, his reaction thereon;

(c) whether Government has reviewed the aircraft availability position for domestic airlines *i.e.* IA and AI following recent sanctions imposed by US; and

(d) if so, the details thereof and the action plan proposed in that direction?

THE MINISTER OF CIVIL AVIATION (SHRI ANANTH KUMAR): (a) Detail of losses are as under:—

Year	Loss (Rs. in crores)
1996-97	296.94
1997-98	280.43(Provisional)

(b) to (d) Expansion/renewal of fleet by the two airlines is a continuing exercise and depends on the resources of the airlines, traffic requirements, suitability of the aircraft type, viability of operations on various sectors/routes etc.